

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4399
ANSWERED ON:21.04.2015
NOISE POLLUTION
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Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the ambient noise levels in all seven metro cities in the country is always above the prescribed limits and if so, the details thereof; and

(b) the steps being taken by the Government to curb the noise pollution?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b). According to the Central Pollution Control Board (CPCB) ambient noise levels indicate in seven metro cities have exceeded the prescribed standards except in few occasion / location. The detail of noise levels is provided in annexure. The steps taken by various agencies to control noise pollution include implementation of the provisions of The Factory Act 1948, The Air (Prevention and Control of Pollution) Act, 1981 and the Noise Pollution (Regulation and Control) Rules 2000, implementation of Noise Standards at the manufacturing stage for generator sets, motor vehicles, select domestic appliances, restriction on the blowing of horns, bursting of sound emitted fire crackers operation of sound emitting construction equipments, playing of bands, etc. during night time (10.00 pm - 6.00 am) , and installation of noise barrier along certain flyover and metro lines etc.